

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT
AND PUBLIC ASSET MANAGEMENT

LOK SABHA
UNSTARRED QUESTION NO. 1241
TO BE ANSWERED ON FRIDAY, FEBRUARY 9, 2018
MAGHA 20, 1939 (SAKA)

Performance of PSUs/PSEs

1241. SHRI LALLU SINGH:
SHRI M.B. RAJESH:
SHRI KAUSHAL KISHORE:

Will the Minister of FINANCE be pleased to state:

- (a) the details of Public Sector Undertakings (PSUs)/Public Sector Enterprises (PSEs) running in profit and loss under the Government presently;
- (b) the details of PSUs/PSEs disinvested during the last three years and amount of revenue generated and the total profit/loss made by them during the last three years prior to the disinvestment;
- (c) whether the Government has taken any fresh initiatives to bring such loss incurring PSUs/PSEs into profitable or to improve their performance;
- (d) if so, the details thereof and the outcome of the steps taken by the Government in this regard;
- (e) whether the disinvestment of PSUs/PSEs has resulted in retrenchment of workers and if so, the details thereof;
- (f) whether there is any plan for better or alternate utilization of excess employees, if any, in many of these PSUs/PSEs and attempts were made to bring down the component of wasteful or avoidable expenditure in these PSUs/PSEs; and
- (g) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PON. RADHAKRISHNAN)

(a): As per the information provided by Department of Public Enterprises (DPE), 165 Central Public Sector Enterprises (CPSEs) have made profit and 78 CPSEs have incurred loss in 2015-16. One CPSE posted no profit/loss in 2015-16. These details are available in the "Public

Enterprises Survey” 2015-16 that was laid on the Table of both the Houses of Parliament on 21.3.2017. The report is also available on the website of DPE at <http://dpe.gov.in>.

(b) The details of CPSEs disinvested during the last three years are at **Annexure**. The details of profit/loss made by these CPSEs during the last three years prior to the disinvestment are available in the “Public Enterprises Survey” of 2013-14, 2014-15 & 2015-16. These reports are available on the website of DPE at <http://dpe.gov.in>.

(c) & (d): Department of Public Enterprises (DPE), as the nodal department of CPSEs, has issued guidelines on 29.10.2015 for “Streamlining the mechanism for revival and restructuring of sick/incipient sick and weak CPSEs”. As per the guidelines, the administrative Ministries/Departments are responsible to monitor the sickness of CPSEs under their control, based on their performance and take redressal measures. Based on their review, the concerned administrative Ministries/Departments take measures, which may include preparation of proposals for revival/restructuring/closure, etc. of CPSEs and implement those plans, after obtaining the approval of competent authority.

(e) to (g): Disinvestment in CPSEs during the last 3 years has been undertaken as per the extant policy on 'minority stake sale' in which the Government retains majority shareholding as well as management control of the company.

The CPSEs assess their manpower requirements and prepare plans for utilization of excess employees, if any, in consultation with their administrative Ministries/Departments. The CPSEs are expected to incur the expenditure as per commercial expediency and prudence after approval from the competent authority. Guidelines are issued from time to time for expenditure management and enforcement of austerity measures in CPSEs. The CPSEs incurring losses take all possible measures to reduce wasteful or avoidable expenditure in consultation with their administrative Ministries/Departments.

Annexure

**Annexure as referred to in reply to part (b) of Lok Sabha Unstarred Question No. 1241 for
Answer on 09.02.2018.**

Sl. No.	Name of CPSEs	Receipts (in Rs. Crore)
Financial Year 2014-15		
		3.60
1.	National Fertilizers Limited (NFL)	48.16
2.	National Thermal Power Corporation Limited (NTPC)	1,719.54
3.	Steel Authority of India Limited (SAIL)	22,557.63
4.	Coal India Limited (CIL)	4.16
5.	Metals and Minerals Trading Corporation of India (MMTC)	3.17
6.	Hindustan Copper Limited (HCL)	12.45
7.	National Aluminium Company Limited (NALCO)	0.0040
8.	National Mineral Development Corporation Limited (NMDC)	
Financial Year 2015-16		
1.	Rural Electrification Corporation Limited (REC)	1,608.00
2.	Power Finance Corporation Limited (PFC)	1,671.00
3.	Dredging Corporation of India Limited (DCIL)	53.33
4.	Indian Oil Corporation (IOC)	9,369.00
5.	Engineers India Limited (EIL)	642.50
6.	National Thermal Power Corporation Limited (NTPC)	5014.55
7.	Container Corporation of India Limited (CONCOR)	1155.20
8.	Bharat Dynamics Limited (BDL)	198.85
9.	Hindustan Aeronautics Limited (HAL)	4284.37
Financial Year 2016-17		
CPSEs' Disinvestment		
1.	National Hydroelectric Power Corporation Limited (NHPC)	2716.55
2.	Indian Oil Corporation Limited (IOC)	262.49
3.	National Thermal Power Corporation Limited (NTPC)	203.78
4.	National Aluminium Company Limited (NALCO)	2831.71
5.	Hindustan Copper Limited (HCL)	399.93
6.	National Mineral Development Corporation Limited (NMDC)	7519.15
7.	Manganese Ore (India) Limited (MOIL)	793.87
8.	National Building Construction Corporation Limited (NBCC)	2201.14
9.	Bharat Electronic Limited (BEL)	1802.60
10.	Engineers India Limited (EIL)	31.38
11.	Coal India Limited (CIL)	2638.24
12.	National Hydroelectric Power Corporation Limited (NHPC)	21.27
13.	Dredging Corporation of India Limited (DCIL)	0.93
14.	Container Corporation of India Limited (CONCOR)	9.34
15.	Central Public Sector Enterprises - Exchange Traded Fund (CPSE-ETF)	5999.99
16.	Manganese Ore (India) Limited (MOIL)	484.95
17.	Bharat Electronic Limited (BEL)	1672.66
18.	National Hydroelectric Power Corporation Limited (NHPC)	1948.52
19.	Neyveli Lignite Corporation Limited (NLC)	1429.38
20.	Central Public Sector Enterprises - Exchange Traded Fund (CPSE-ETF)	2499.99